

(a) whether Government are aware that the cases of gastro enteritis are on the increase in the Capital ;

(b) if so, whether Government have taken any special steps in this regard ; if so, the details thereof ;

(c) whether Government are also aware that the present set up of the Health Department of Corporation was a big obstacle in the way of improving measures to control the spread of various diseases and insanitary conditions ; and

(d) whether Government have drawn any suitable plan to re-organise the Department ; if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF HEALTH AND FAMILY PLANNING; AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) Yes, Sir. The incidence of Gastro-Enteritis as reported by the Infectious Diseases Hospital of the Delhi Municipal Corporation, has shown a higher trend this year as compared to the previous year.

(b) Preventive measures indicated below have been taken by the Delhi Municipal Corporation :—

- (i) health publicity through insertion in local dailies, film shows, cinema slides ;
- (ii) seizure and destruction of unwholesome and unhygienic food ;
- (iii) strict surveillance on the catering establishments and shops engaged in preparation and sale of eatables ;
- (iv) facilities for anti-cholera inoculations ;
- (v) regular disinfection of all wells and control over all other sources of non-municipal water supplies.

(c) The set up of the Health Department in Delhi Municipal Corporation is more or less the same as in other Corporations. Necessary preventive steps were taken by the Department to control the spread of various diseases and insanitary conditions.

(d) Does not arise.

Amount of Idle Wealth lying with Temples

*320. SHRI A. SREEDHARAN : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Temples in the country are in possession of huge amounts of idle wealth ;

(b) if so, the steps taken to utilise the idle wealth for educational and social purposes ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Government have no specific information about the wealth possessed by the temples in the country. The temples are ordinarily managed either under public religious and charitable trusts or under private religious and charitable trusts or merely by "Shebait" looking after the deity installed in the temple. If the temples are managed under the trusts, the trustees have to administer the funds in accordance with the conditions of the trusts. If, however, they are managed by the Shebait, the funds owned by the deity would be like private property of any individual. In either case, Government cannot utilise the funds of the temples for any purposes.

श्रीकल्ला के निकट यमुना नदी में पाई गई मृत मछलियाँ

*321. श्री शक्ति भूषण : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास